

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO.116 OF 2012

Dated : 11th September, 2013

In the matter of:

**Nabha Power Ltd. & Anr.
Versus**

....Appellant(s)

Punjab State Power Corporation Ltd. & Anr. ...Respondent (s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **04.10.2013.**

COURT MASTER